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Title: Papers laid on the Table of the House by Ministers/members.

MR. CHAIRMAN : Now, Papers to be laid.

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Hooghly Dock and Port Engineers Limited, Kolkata, for the year 2010-2011.

(ii) Annual Report of the Hooghly Dock and Port Engineers Limited, Kolkata, for the year 2010-2011, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7073/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Office of the Controller General of Patents, Designs and Trade Marks, Mumbai, for the year 2010-2011.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Office of the Controller General of Patents, Designs and Trade Marks, Mumbai, for the year 2010-2011.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7074/15/12)

(3) A copy of the Boiler Attendants' (Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 347(E) in Gazette of India dated 9th May, 2012 under sub-section (2) of Section 28A of the Boilers Act, 1923.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 7075/15/12)

(5) A copy of the Intellectual Property Appellate Board (Salaries and allowances payable to, and other terms and conditions of service of the Chairman, Vice-Chairman and Members) Amendment Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 438(E) in Gazette of India dated 11th June, 2012 under sub-section (4) of Section 157 of the Trade Marks Act, 1999.

(Placed in Library, See No. LT 7076/15/12)

(6) A copy each of the following Notifications (Hindi and English versions) issued under Section 18G of the Industries (Development and Regulation) Act, 1951:-

(i) S.O. 1242(E) published in Gazette of India dated 30th May, 2012, making certain amendments in Notification No. S.O. 1105(E) dated 11th October, 2004.

(ii) The Newsprint Control (Amendment) Order, 2012 published in Notification No. S.O. 1038(E) in Gazette of India dated 9th May, 2012.

(Placed in Library, See No. LT 7077/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table:-

(1) A copy of the Central Silk Board (Amendment) Rules, 2011 (Hindi and English versions) published in Notification No. G.S.R. 750(E) in Gazette of India dated 11th October, 2011 under sub-section (3) of Section 13 of the Central Silk Board Act, 1948.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7078/15/12)

(3) A copy each of the following Notifications (Hindi and English versions) issued under the Jute Packaging Materials (Compulsory Use in Packing Commodities) Act, 1987:-

(i) S.O. 1251(E) published in Gazette of India dated 30th May, 2012, exempting the Uttar Pradesh State Agency from the operation of the Order No. S.O. 88(E) dated 17.1.2012 up to the extent of a total quantity of 20,000 bales for the Rabi Marketing Season 2012-2013.

(Placed in Library, See No. LT 7079/15/12)

(ii) S.O. 1417(E) published in Gazette of India dated 22nd June, 2012, regarding extension for a further period of three months from the expiry of the said order or until further order whichever earlier mandating 100% packaging of food grains and sugar in jute packaging material.

(Placed in Library, See No. LT 7080/15/12)